

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.221 OF 2020

PETITIONERS:

1. TRANSPORT DEMOCRATIC FEDERATION (TDF),  
REGISTRATION NO.01-06 OF 2002 H.O.S.  
HEAD OFFICE, S. VARADARAJAN NAIR SMARAKA MANDIRAM,  
MANJALIKULAM ROAD, THAMPANOR,  
THIRUVANANTHAPURAM-695 001, REPRESENTED BY  
ITS WORKING PRESIDENT R. SASIDHARAN, S/O. RAGHAVAN,  
AGED 69 YEARS, 'LALITH', KANJIRAMPARA P.O.,  
KANJIRAMPARA, THIRUVANANTHAPURAM-695 030.
- 2 ALIYAR M.I.,  
S/O. IBRAHIM M.A., AGED 44 YEARS,  
MURIYANKARA HOUSE, WEST VENGOLA P.O.,  
PERUMBAVOOR - 683 554, WORKING AS DRIVER,  
KERALA STATE ROAD TRANSPORT CORPORATION,  
PERUMBAVOOR DEPOT, PERUMBAVOOR P.O.,  
ERNAKULAM DISTRICT.

BY: ADVS. BABU JOSEPH KURUVATHAZHA  
ARCHANA .K.S.

RESPONDENTS:

1. GOVERNMENT OF KERALA,  
REPRESENTED BY ITS PRINCIPAL SECRETARY,  
DEPARTMENT OF FINANCE,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM - 695 001.
2. KERALA STATE ROAD TRANSPORT CORPORATION,  
TRANSPORT BHAVAN, FORT P.O.,  
THIRUVANANTHAPURAM - 695 023,  
REPRESENTED BY ITS MANAGING DIRECTOR.

R1 & R2 BY SRI. T.S. SYAM PRASANTH GP

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON  
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS**

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W.P (C) TMP No.221 of 2020  
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Dated this the 30<sup>th</sup> day of April, 2020

**ORDER**

In this writ petition, petitioners challenge Exts.P3 and P4 orders, which relates to the deferment of salary. As far as Ext.P3 is concerned, the same has already been stayed by this Court by its order on 28.04.2020 in W.P(C) TMP No.182/2020 and connected cases. Ext.P4 is a consequential order issued by the 2<sup>nd</sup> respondent on 24.04.2020. Since it is only consequential to Ext.P3, Ext.P4 is also liable to be stayed and I do so. Ext.P4 shall stand for a period of two months.

Post this writ petition on 20.05.2020.

**BECHU KURIAN THOMAS**  
**JUDGE**

APPENDIX

PETITIONERS' EXHIBITS:

EXT.P1: TRUE COPY OF CERTIFICATE OF REGISTRATION DATED 1.2.2002, ISSUED UNDER THE INDIAN TRADE UNIONS ACT, 1926 TO THE 1<sup>ST</sup> PETITIONER.

EXT.P2: TRUE COPY OF THE CERTIFICATE FOR RECOGNITION OF TRADE UNION DATED 13.6.2016 ISSUED BY THE REGISTRAR OF TRADE UNIONS TO THE 1<sup>ST</sup> PETITIONER.

EXT.P3: TRUE COPY OF THE ORDER DATED 23-04-2020, ISSUED BY THE 1<sup>ST</sup> RESPONDENT.

EXT.P4: TRUE COPY OF THE ORDER DATED 23-04-2020, ISSUED BY THE 2<sup>ND</sup> RESPONDENT.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE